

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2020

IN THE MATTER OF:

Textile Consumers Foundation **...Appellant**

Versus

Competition Commission of India & Anr. **...Respondents**

**For Appellant: Mr. M.M. Sharma, Mr. Anand and
Mr. Charms Mathew, Advocates.**

**For Respondent: Mr. Samar Bansal, Sr. Advocate with Mr. Manu Chaturvedi
and Mr. Abhinav, Advocates for Respondent No. 1.
Mr. Somasekhar Sundaresan, Ms. Shravani Shekhar and
Ms. Nisha Kaur Uberoi, Advocates for Respondent No. 2**

WITH

Competition Appeal (AT) No. 13 of 2020

&

I.A. No. 36 of 2020

IN THE MATTER OF:

Grasim Industries Ltd. **...Appellant**

Versus

Competition Commission of India & Anr. **...Respondents**

**For Appellant: Mr. Aryama Sundaram, Sr. Advocate with Ms. Nisha Kaur
Uberoi, Ms. Shravani Shekhar, Mr. Sarthak Pande and Mr.
Mathew George, Advocates.**

**For Respondent: Mr. Samar Bansal, Sr. Advocate with Mr. Manu Chaturvedi
and Mr. Abhinav, Advocates for Respondent No. 1.
Mr. M.M. Sharma, Mr. Anand and Mr. Charms Mathew,
Advocates for Respondent No. 2**

O R D E R
(Virtual Mode)

15.10.2020 These Appeals may not be listed before Bench in which
Hon'ble Justice A.I.S. Cheema, Member (Judicial) is a Member.

Parties are claiming urgency. There are some holidays in the next week.

Registry is directed to urgently place these matters before Hon'ble Acting Chairperson with a request to assign these Appeals before Bench as may be directed.

Tentatively, we list these matters tomorrow i.e. **16th October, 2020**, in Admission after Notice category.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

R N/md /

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